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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CP(CAA) No. 118/NCLT/AHM/2017  
In CA(CAA) No. 92/NCLT/AHM/2017

Coram:



Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company: Dynasty Plastics Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PRAJHANT BARE i/b	Advocate	Applicant	
2.	Bare Legal Chambers			

ORDER

Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for Petitioner.

Affidavit of Chairman filed.

Report of Chairman filed.

Proof of service of notice on statutory authorities filed.

No representation received from statutory authorities.

Heard arguments of learned Counsel for Petitioner.

Petition is admitted.

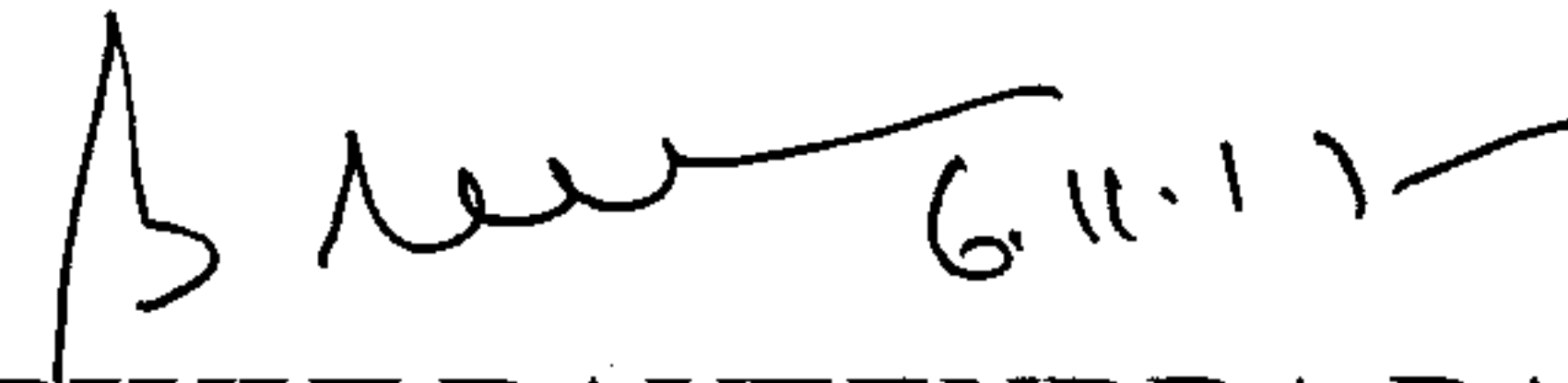
Date of hearing fixed on 11.12.2017.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard" Daman edition and "Janadesh" Daily Daman Edition not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, ROC, Income Tax Authorities informing the date of hearing.

Meanwhile petitioner may file reply, if any, on representations of Statutory Authorities.

List the matter on 11.12.2017 for hearing.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 06th day of November, 2017.